NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1380/(MAH)/2017 CA No.

CORAM:

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Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Fuso Glass India Pvt.Ltd,

V/s.

Marvel Touch Aluminum Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Tanmay Adv. for Petitioner Kelker

Kelker i/b

Adv. Sahil

Irabayar

2 give an undertaking to inform the Responsions

of the next date of the matter i.e 15. 11.17.

ORDER C.P. 1380/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. He undertakes to inform the Respondent the next date of hearing.
- Adjourned to 15.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017.

M.K. Shrawat Member (Judicial)

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